

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 54/MP/2016

Subject : Petition under of Section 28 (4) of Electricity Act, 2003 read with Regulation 6 and Regulation 29 of Central Electricity Regulatory Commission (Fees and Charges of Regional Load Despatch Centre and other related matters) Regulations, 2015 for approval of Performance Linked incentive for SRLDC for the Financial year 2014-15 with reference to SRLDC Charges for the control period 1.4.14 to 31.3.2019.

Petitioner : Southern Regional Load Despatch Centre

Respondents : APTRANSCO & Others

Petition No. 55/MP/2016

Subject : Petition under of Section 28 (4) of Electricity Act, 2003 read with Regulation 6 and Regulation 29 of Central Electricity Regulatory Commission (Fees and Charges of Regional Load Despatch Centre and other related matters) Regulations, 2015 for approval of performance linked incentive for NRLDC for the financial year 2014-15 with reference to NRLDC charges for the control period 1.4.2014 to 31.3.2019.

Petitioner : Northern Regional Load Despatch Centre

Respondents : Uttar Pradesh Power Corporation Limited & Others

Petition No. 56/MP/2016

Subject : Petition under of Section 28 (4) of Electricity Act, 2003 read with Regulation 6 and Regulation 29 of Central Electricity Regulatory Commission (Fees and Charges of Regional Load Despatch Centre and other related matters) Regulations, 2015 for approval of performance linked incentive for NRLDC for the financial year 2014-15 with reference to NRLDC charges for the control period 1.4.2014 to 31.3.2019.

Petitioner : Eastern Regional Load Despatch Centre

Respondents : Bihar State Power (Holding) Company Limited & Others

Petition No. 57/MP/2016

Subject : Petition under of Section 28 (4) of Electricity Act, 2003 read with Regulation 6 and Regulation 29 of Central Electricity Regulatory Commission (Fees and Charges of Regional Load

Despatch Centre and other related matters) Regulations, 2015 for approval of performance linked incentive for NRLDC for the financial year 2014-15 with reference to NRLDC charges for the control period 1.4.2014 to 31.3.2019.

Petitioner : National Load Despatch Centre

Respondents : Uttar Pradesh Power Corporation Limited & Others

Petition No. 59/MP/2016

Subject : Petition under of Section 28 (4) of Electricity Act, 2003 read with Regulation 6 and Regulation 29 of Central Electricity Regulatory Commission (Fees and Charges of Regional Load Despatch Centre and other related matters) Regulations, 2015 for approval of performance linked incentive for NRLDC for the financial year 2014-15 with reference to NRLDC charges for the control period 1.4.2014 to 31.3.2019.

Petitioner : Western Regional Load Despatch Centre

Respondents : Maharashtra State Electricity Distribution Co. Limited & Others

Petition No. 60/MP/2016

Subject : Petition under of Section 28 (4) of Electricity Act, 2003 read with Regulation 6 and Regulation 29 of Central Electricity Regulatory Commission (Fees and Charges of Regional Load Despatch Centre and other related matters) Regulations, 2015 for approval of performance linked incentive for NRLDC for the financial year 2014-15 with reference to NRLDC charges for the control period 1.4.2014 to 31.3.2019.

Petitioner : Eastern Regional Load Despatch Centre

Respondents : APDCL & Others

Date of hearing : 14.6.2016

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Parties present : Shri KVS Baba, POSOCO
Shri Aditya P. Das, WRLDC

Shri V. Balaji, SRLDC
Shri M.K. Gupta, SRLDC
Shri H.K. Chawla, NRLDC
Shri Rajib Sutradhar, NERLDC
Shri Manas Das, ERLDC
Ms. Abiha Zaidi, POSOCO

Record of Proceedings

The representative of the petitioners submitted that as per the Commission's direction dated 26.5.2016, information has already been filed. The representative of the petitioners further submitted that no reply has been filed by the respondents despite notice.

2. After hearing the representative of the petitioners, the Commission reserved order in the petitions.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Law)**